## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-247(ND)/2017

## **IN THE MATTER OF:**

M/s. Adacts Digital (P) Ltd.

... PETITIONER

Vs.

Mobigossip Infotech (P) Limited

. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 14.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Ujjwal Kumar, Advocate

Mr. Siddharth S. Dev, Advocate

For the Respondents

: Mr. Kshitij Kumar, Advocate

## ORDER

Learned Counsel for the parties are present. Heard both the parties.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 14.9.2017